

**Central Administrative Tribunal  
Ernakulam Bench**

**OA/181/00365/2021**

Thursday, the 30<sup>th</sup> day of September, 2021

**CORAM**

**HON'BLE MR.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE MR.K.V.EAPEN, ADMINISTRATIVE MEMBER**

1. Thajunisa S.M, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged 34 years,  
D/O Attakoya.M. Sahooora Manzil Kavaratti Island, U.T, of  
Lakshadweep. PIN 682555 Mob number:- 9497381233.
2. Suharabi. Kp, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti  
aged 27 years, D/o Kunhikoya.K,  
Kannipura house, Kavaratti Island, U.T. of  
Lakshadweep.PIN 682555 Mob number:- 8281020223.
3. Ayshabeegeum.A. Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti, aged 33 years,  
D/O (Late) Attakoya.K., Avvappada House  
Kavaratti Island, U.T. of Lakshadweep.PIN 682555  
Mob number:-8078404552.
4. Shemna T.I Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged 25years,  
D/O Ahamed.P, Thekkila illam House Kavaratti Island, U.T.  
of Lakshadweep.PIN 682555 Mob number:- 9995676152.
5. Mohammed Sameer A.k Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged,  
35 years S/o (Late) Koya K.,Aliyakunhimada House Agatti  
island 682553 Mob number 9495674908.
6. Aboobacker.U Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti  
aged, 44 years S/o (Late) Ali Mohammed.P.P,  
Uppathoda House Agatti island 682553  
Mob number 9496841923.
7. Rahma.C aged, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti 34 years  
D/o Abdulla.M., Cheriyamkakkada House Agatti island 682553.

8. Hudaifath Banu P.K Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged,  
28 years S/o Mohammed Padipurakatt House Androth  
island 682551 Mob number 8304980351.
9. Mohammed Najeeb A Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged, 29 years  
S/o Pokoya.N Achmmada House Androth  
island- 682551 Mob number 9497369874.
10. Mohammed Rafi P.K Swachh hoot volunteer,  
Directorate of panchayat Kavaratti aged, 31 years  
S/o Late Nallakoya.k Poodamkakkada House  
Androth island 682551 Mob number 9383483425.
11. Fouziya Mol K Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged, 29 years  
D/o Late Cherriya Koya.M, Kunnel House Androth  
island 682551 Mob number 9400814178.
12. Zakkariya K.C,aged, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti 31 years  
S/o Hameed A C, Kadiyechetta House Amini island-  
682552 Mob number 8547036386.
13. Hassainar B.C,aged, 49 years S/o Khader. K,  
Swachh Dhoot Volunteer,Directorate of  
Panchayat, Kavaratti,Beliyachadachetta House  
Amini island 682552 Mob number 9447903906.
14. Mohammed Kasim T.T Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti,aged 31 years  
S/o sayedbhuari. K.P, Thythotta House Chetlat  
island 682554 Mob number 9447358659.
15. Nizar B.P, Swachh Dhoot volunteer,  
Directorate of panchayat, Kavaratti, aged 45 years  
S/o Hamsakoya.A, Banglapura House Chetlat  
island- 682554 Mob number 9446547328.
16. Nishad A.k Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti,aged, 40 years  
S/O cheriyakoya .T Alikakkada House Kalpeni  
island 682557 Mob number 9400174373.
17. Sareena Beegum A.k Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti ,aged 27 years  
S/o Yakoob K.P Alikakkada House Kalpeni

island- 682557 Mob number 9496394254.

18. Saleem, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged 36 years  
S/o sayed Koya Essen Manzil Kadmath island 682556  
Mob number 9446134262.
19. Sayed Mohammed Koya K.P Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti, aged 47 years  
S/o mohammed Kannipura House,  
Kilthan island 682558 Mob number 9497355548.
20. Rukhiyathbi.M Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti, aged 30 years  
D/o Nallakoya Manzil Kilthan island 682558.
21. Thahirath V.P Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti,  
aged 36 years D/o Yonus B.C  
Vadakilapura house Kadmath island 682556.
22. Sahina Kunnumange Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti, aged 29 years  
D/o Ali E.M, Kunnumange house Minicoy island- 682559.
23. Azeema Kandooduge, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti, aged 27 years  
D/o Ali T, Kandooduge, house Minicoy island 682559.
24. Hajira Kandooduge, Swachh Dhoot volunteer,  
Directorate of panchayat Kavaratti aged, 29 years  
D/o Husain,K, Kandooduge, house Minicoy island- 682559  
Mob number 8547188019. Applicants

(By Advocate: Mr.Mohammed Salih P.M.)

### Versus

1. The Administrator, Union Territory of Lakshadweep,  
Kavarati Island, Lakshadweep, PIN-682555.
2. The Director of Panchayats,Directorate of Panchayat,  
Union Territory of Lakshadweep, Kavarati Island,  
Lakshadweep, PIN-682555.
3. The Conservator, Department of Environment  
and Forest Lakshadweep Kavarati Island,  
U.T. of Lakshadweep, PIN-682555.

4. The Environment Warden(HQ), Department of Environment and Forest Lakshadweep Kavarati Island, U.T. of Lakshadweep, PIN-682555.

5. The Regional Forest officer and head of establishments, Department of Environment and Forest Lakshadweep Kavarati Island, U.T. of Lakshadweep, PIN-682555. Respondents

(By Advocate: Mr.S. Manu)

The O.A having been heard on 30<sup>th</sup> September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**HON'BLE MR.P.MADHAVAN, JUDICIAL MEMBER**

Learned counsel for the applicants submits that he wishes to withdraw the O.A with liberty to file a fresh O.A, if necessary. Hence, this Original Application is dismissed as withdrawn with liberty to approach appropriate forum. No costs.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

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### **List of Annexures**

Annexure-A.1- A true copy of the employment notice issued to Kavaratti island by the 4<sup>th</sup> respondent dated 13.09.2016 F No 29/2/2016 F and E issued by 4<sup>th</sup> respondent.

Annexure-A.2- The true copy office order dated 21/06/2017, F.No 66/12/2015-E and F/78 issued by 3<sup>rd</sup> Respondent.

Annexure-A.3: The true copy of office order dated 04/10/2018, F.No 66/12/2015 E and F issued by 3<sup>rd</sup> Respondent.

Annexure-A.4: The true copy of the office order dated 31/03/2021 F.No 5/3/2018 E and F/670 issued by 5<sup>th</sup> respondent.

Annexure-A.5: The true Copy of the office order dated 15/07/2021.F.No 2/8/2010-DOP VOL III(2) /412 issued by second respondent.

Annexure-A.6: The true copy of the office order dated 30/07/2021, F.No.2/8/2010-DOP VOL. III(2)457 issued by 2<sup>nd</sup> respondent.

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